

National Company Law Tribunal

Allahabad Bench

CP NO. 4/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE COMPANY: *Halwasia Agro Industries Ltd*

SECTION OF THE COMPANIES ACT: U/S *391/394 of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>M.K. Bagri</i>	<i>OL ALD</i>	<i>Advers &amp; OL ALD</i>	<i>[Signature]</i>
<u>2.</u>			<i>Dr. K.</i>	

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Sh. M.K. Bagri, OL for the Central Government. Order is not ready. The matter be listed on 16<sup>th</sup> August, 2017.

*[Signature]*  
Sri H.P. Chaturvedi, Member (Judicial)

Dated: 14.08.2017

Typed by:  
Kavya Prakash